

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION No. 1050
TO BE ANSWERED ON 28th JULY, 2023

Assistance to fishermen during annual ban on fishing

1050. DR. ANBUMANI RAMADOSS:

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) whether Central Government has policy proposal to provide central assistance to fishermen of Tamil Nadu as the assistance provided by State during the 61-day annual fishing ban is insufficient;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) whether the Central Government has received any request with regard to the above said issue from Government of Tamil Nadu; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) and (b): The uniform fishing ban is implemented annually by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India in the Indian Exclusive Economic Zone (EEZ) beyond the territorial waters, for a period of 61 days as per the details below:

East Coast: From 15th April to 14th June, (both days inclusive) (61days)

West Coast: From 1st June to 31st July, (both days inclusive) (61 days)

The traditional non-motorized fishing boats are exempted from this uniform fishing ban imposed in the Indian EEZ beyond territorial waters. The Coastal State Governments and Union Territories (UTs) including Government of Tamil Nadu are also imposing fishing ban annually for the same period in their respective territorial waters up to 12 nautical miles.

The Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India provides livelihood and nutritional support for socio-economically backward active traditional fisher's families during the fishing ban/lean period based on the proposal submitted by the respective State/ Union Territory (UT) for each financial year. Under this scheme, the Governmental financial assistance of Rs.3,000/- per annum is provided to each enrolled beneficiary and the enrolled beneficiary's contribution is Rs.1,500/- annually. Such accumulated amount of Rs.4,500/- is disbursed to each enrolled beneficiary by the respective State/ Union Territory (UT) at the rate of Rs.1,500/- per month during the fishing ban/lean period for three months annually.

(c) and (d): Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India released an amount of Rs. 13172.44 lakh to Government of Tamil Nadu under erstwhile scheme of Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries, to provide relief assistance for covering 10,47,286 Marine fishermen families during the financial year 2015-16 to 2019-20. Based on the proposals received from Government of Tamil Nadu under PMMSY, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has accorded administrative approval and released its share to the State Government of Tamil Nadu under the scheme of “Livelihood support for socio economically backward, active traditional fishers' families for conservation of fisheries resources during fishing ban period” for providing relief assistance to Marine fishermen families during the financial year 2020-21, 2021-22 and 2022-23 as detailed below:

S. No.	Year	No. of Beneficiaries	Share from Government of India, released to Government of Tamil Nadu @Rs. 1,500/- each beneficiary
1.	2020-21	2,16,747	Rs.32,51,20,500*
2.	2021-22	1,70,000	Rs.25,50,00,000
3.	2022-23	1,90,365	Rs.28,55,47,500

*Reimbursement of amount from existing funds.
